

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

(18) C.P.(I.B)-112/8&9/(MB)/2018

CORAM: Present : SHRI M.K. SHRAWAT  
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON 31.08.2018

NAME OF THE PARTIES: Shiv Shakti Impex.  
V/s  
BSW Aircon Pvt. Ltd.

SECTION OF THE COMPANIES ACT:8 & 9 of Insolvency & Bankruptcy  
Code, 2016.

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**ORDER**

1. The Learned Representative of Petitioner is present.
2. Placed on record Consent Terms. Liberty is granted to the Petitioner that in case of any defiance of the Consent Terms the matter shall be mentioned to this Bench. Liberty is granted. CP 112 is disposed of. To be consigned to records.

SD/-

**M.K. SHRAWAT**  
**Member (Judicial)**

**31.08.2018.**  
HHS